

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.05.2022 (THURSDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 257 of 2022 in Competition App. (AT) No. 18 of 2021 (With Defects)	Nilesh Patel Vs. Competition Commission of India	Nilesh Patel	Shama Nargis-R1 Balaji Subramanian

For Admission (After Notice)

2.	Competition App. (AT) No. 16 of 2021	Pawan Jagetia Vs. Competition Commission of India & Ors. With	Abir Roy	Balaji Subramanian Arav Kapoor-R1 Manika Brar-R5
3.	Competition App. (AT) No. 21 of 2021	Sovan Roy Director General, All India Brewers' Association Vs. Competition Commission of India With	Subodh P. Deo	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor Ishani Banerjee Shama Nargis
4.	Competition App. (AT) No. 22 of 2021	All India Brewers' Association Vs. Competition Commission of India With	Subodh P. Deo	Balbir Singh (ASG) Balaji Subramanian Arav Kapoor-R1 Sonam Mathur Nisha K Uberoi-R2 Atryee Sarkar-R5
5.	Competition App. (AT) No. 23 of 2021	United Breweries Ltd. Vs. Competition Commission of India & Ors. With	Nisha Kaur Uberoi	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Afreen Abbassi-R4 Subodh P Deo-R5
6.	Competition App. (AT) No. 24 of 2021	Perry Goes Vs. Competition Commission of India & Ors. With	Sahil Khanna	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Rahat Dhawan-R6 Atryee Sarkar-R4
7.	Competition App. (AT) No. 25 of 2021	Shekhar Ramamurthy Vs. Competition Commission of India & Ors. With	Ravisekhar Nair	Balbir Singh(ASG) Arav Kapoor-R1 Shivangi Chawla Gautam Chawla-R6 Afreen Abbassi-R4

8.	Competition App. (AT) No. 26 of 2021	Kiran Kumar Vs. Competition Commission of India & Ors. With	Abhay Joshi	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Shivangi Chawla Gautam Chawla-R6 Afreen Abbassi-R4
9.	Competition App. (AT) No. 27 of 2021	Kalyan Ganguly Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Shivangi Chawla Gautam Chawla-R6 Afreen Abbassi-R4

For Hearing

10.	Comp. App. (AT) (Ins) No. 414 of 2021	Doha Bank Q.P.S.C. & Ors. Vs. Anish Nanavaty & Ors.	Shubhabrata Chakraborti	Aishani Das Rishabh Jalsani-R1 Saloni Thakker-R2 Nilang Desai-R3 Nishi Bhankharia-R4 & R5
11.	Comp. App. (AT) (Ins) No. 136 of 2021	Export-Import Bank of India (Exim Bank) Vs. Raj Kumar Ralhan, Resolution Professional M/S Parabolic Drugs Ltd. & Ors.	Rakesh Gupta	Shumesh Dhawan (R1) Abhishek Anand (R3)
12.	Comp. App. (AT) (Ins) No. 227 of 2021	Techengg Project Services & Equipments (India) Pvt. Ltd. Vs. Jayesh Sanghrajka & Anr.	Apratim Animesh Thakur	Tishampati Sen Riddhi Sancheti-R1 & R2 Anurag Anand
13.	Comp. App. (AT) (Ins) No. 475 of 2021 & I.A. No. 1813 of 2021	KKR India Financial Services Ltd. Vs. Sintex Plastics Technology Ltd and Ors. With	Shankh Sengupta	Henna George-R1 Keyur Gandhi-R3 Hafeez Patarwala-R4 Shubhabrata Chakraborti
14.	Comp. App. (AT) (Ins) No. 577 of 2021	Amit Dinesh Chandra Patel Vs. KKR India Financial Services Ltd. & Anr. With	Heena George	Vividh Tandon Deepak Joshi Kaazvin Kapadia Angelika Awasthi-R1
15.	Comp. App. (AT) (Ins) No. 674 of 2021	DSP Investment Managers Pvt. Ltd. Vs. Sintex Plastic Technology & Ors. With	Hafeez Patanwala	Heena George Arjun Sheth-R2 Ketul R. Patel-R3 Kaazvin Kapadia-R4
16.	Comp. App. (AT) (Ins) No. 814 of 2021	Insolvency and Bankruptcy Board of India Vs. Sintex Plastics Technology Ltd. & Ors.	Vikas Mehta	Henna George Arvind Kr. Gupta Shivani Sharma-R1 Shubhabrata Chakraborti

17.	Competition App. (AT) No. 42 of 2019	Indian National Shipowners Association. Vs. Competition Commission of India & Anr.	Unnati Agarwal	Nitika Dwivedi-R2
18.	Competition. App. (AT) No. 78 of 2019	Jaiprakash Associates Ltd. Vs. Competition Commission of India & Anr.	Ruchi Khanna	Ranjan Sardana

For Directions - to Settle Date

19.	Comp. App. (AT) (Ins) No. 565 of 2021	Yogesh Singh Vs. Supriyo Kumar Chaudhuri & Ors. With	Gautam Singh	Akash Yadav Sabarni Mukherjee Swati Dalmia Indrani Ghosh-R1
20.	Comp. App. (AT) (Ins) No. 594 of 2021	Satya Narayan Jhunjhunwala Vs. Supriyo Kumar Chaudhari & Ors.	Garima Sharma	Swati Dalmia Plazer Mokhtan Akash Yadav Indranil Ghosh-R1
21.	Comp. App. (AT) (Ins) No. 616 of 2021	Amit Wadhvani Vs. Global Advertisers & Anr.	Kush Chaturvedi	Girish Kedia Shivangi Kedia Mohit Chaudhary Amir Ariswala-R1
22.	Comp. App. (AT) (Ins) No. 164 of 2022	Sandeep Kumar Shah Vs. Priya Food Products Ltd.	Sameer Gupta	Abhishek Sikdar Pallavi Ray
23.	Comp. App. (AT) No. 167 of 2021	Mahamaya Financial Consultant Pvt. Ltd. Vs. Registrar of Companies, New Delhi	Dhiren R. Dave	
24.	Comp. App. (AT) No. 73 of 2022	Rakesh Jindal Vs. Rashi Steel and Power Ltd. & Ors.	Karan Malhotra	Animesh Kumar Ishaan Saha Tanay Agarwal Nishant Kumar-R1
25.	Competition App. (AT) No. 36 of 2018	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Ors.	AchyuthAjith Kumar	Yaman Verma
26.	Competition App. (AT) No. 25 of 2022	People for Animals Through its Trustee Gauri Maulekhi Vs. Competition Commission of India & Ors.	Amritananda Chakravorty	Shama Nargis Parthsarathi Jha-R2

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By order of Hon'ble Chairperson
-sd/-
Registrar